REVISED FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR 5 CONSOLIDATED CORPORATE DEBTORS OF SIGTIA GROUP OPERATING IN REAL ESTATE SECTOR AT MUMBAI

(Under Regulation 36A (1) read with Regulation 36A (4A) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

This Revised Form G is being issued for **5 Corporate Debtors of Sigtia Group** (as set out in Annexure – 1) undergoing Consolidated Corporate Insolvency Resolution Process *("Consolidated CIRP")* in accordance with the provisions of Insolvency and Bankruptcy Code, 2016 ("*Code*") and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("*CIRP Regulations*") and pursuant to Consolidation Order passed by the Hon'ble National Company Law Tribunal, Mumbai Bench ("*NCLT*") dated November 19, 2025 in CP No. 589 of 2023, in order to invite Expression of Interest for submission of Resolution Plan. The timelines as stated hereunder are based on model timelines prescribed under Regulation 40A of the CIRP Regulations and remain subject to modification by the CoC, and any extension/exclusion/clarification as may be received from relevant NCLT/Appellate Tribunal/Courts.

SL.	**RELEVANT PARTICULARS**	
1.	Name of the Corporate Debtor along with PAN/CIN/LLP	**Consolidated Corporate Debtors – Sigtia Group** *(Undergoing Consolidated CIRP pursuant to the order of the Hon'ble NCLT dated November 19, 2025):* 1. **Sigtia Constructions Private Limited** 2. **Prashul Real Estate Private Limited** 3. **Notion Real Estate Private Limited** 4. **Edweena Real Estate Private Limited** 5. **Earleen Real Estate Developers Private Limited** *(hereinafter collectively referred to as the "Consolidated Corporate Debtors")* *(Refer Annexure–I)*
2.	Address of Registered Office	Refer Annexure – I
3.	URL of the website	https://www.incorprestructuring.com/sigtia_group.html
4.	Details of place where majority of fixed assets are located	Not Applicable
5.	Installed capacity of main products/services	Not Applicable
6.	Quantity and value of main products/services sold in last financial year	Not Applicable
7.	Number of employees/workmen	NIL

8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of processes are available at	The details can be sought by emailing at cirp.sigtia@gmail.com and/or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder
9.	Eligibility for resolution applicants under Section 25 (2)(h) of the Code is available At	The detailed invitation for expression of interest which shall include eligibility for resolution applicants u/s 25 (2)(h) of the Code can be sought by emailing at cirp.sigtia@gmail.com and is available at https://www.incorprestructuring.com/sigtia_group.html
10.	Last date for receipt of expression of interest	February 09, 2026 The detailed invitation for expression of interest can be sought by emailing at cirp.sigtia@gmail.com and is available at https://www.incorprestructuring.com/sigtia_group.html
11.	Date of issue of Provisional list Of Prospective Resolutions Applicants	February 19, 2026
12.	Last date for submission of objections to provisional lists	February 24, 2026
13.	Date of issue of final list of prospective resolution applicants	March 06, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	March 11, 2026
15.	Last date for submission of resolution plans	April 10, 2026
16.	Process Email ID to submit EOI	cirp.sigtia@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not Available

Pursuant to the consolidation of the CIRP as ordered by the Hon'ble NCLT vide order dated November 19, 2025, the Consolidated Committee of Creditors ("Consolidated CoC"), in exercise of its commercial wisdom, has resolved to issue a revised Form-G inviting prospective Resolution Applicants. The last date for submission of Resolution Plans is April 10, 2026, subject to extension/exclusion as may be granted by the Hon'ble NCLT.

It is hereby clarified that this revised Form G and the Expression of Interest invited pursuant hereto do not include the IRLA Slum Rehabilitation project situated at Village Vile Parle, Taluka Andheri, Mumbai.

SD/-
Incorp Restructuring Services LLP
Through its Designated Partner Mr. Vithal M. Dahake
Resolution Professional of Consolidated Corporate Debtors-Sigtia Group
(Undergoing Consolidated CIRP vide order dated November 19, 2025)
Registration Number: IBBI/IPE-0129/IPA-1/2022-23/50032
AFA No. AA1/50032/02/300626/20055 valid till June 30, 2026

Address registered with IBBI:
8, 3rd Main, KSSIDC Ind Estate, 6th Block,
Ajajinagar, Bangalore - 56001, Karnataka
Registered E-mail id with IBBI: irsllp.ibc@incorprestructuring.in

Process specific address for correspondence:
Incorp Restructuring Services LLP,
405-407, Hind Rajasthan Building, D. S. Phalke Road,
Dadar East, Mumbai 400014

Process specific email ID for correspondence:cirp.sigtia@gmail.com
Process Website: https://www.incorprestructuring.com/sigtia_group.html

Date: January 25, 2026
Place: Mumbai

ANNEXURE – I

Sr. No.	Name of Corporate Debtors	CIN	Registered Address
1.	Sigtia Constructions Private Limited	U70100MH1994PTC077186	4th Floor, HDIL Towers, Anant Kanekar Marg, Bandra (E), Mumbai – 400051.
2.	Prashul Real Estate Private Limited	U70102MH2015PTC265360	Office No. 612, B2B, Centre Cabin B, 6th Floor, Bhd. Malad Industrial Estate, Kachpada, Malad West, Mumbai - 400064
3.	Notion Real Estate Private Limited	U70102MH2015PTC265416	Shop No. 80, HDIL Harmony Mall, Goregaon Link Road, Goregaon (West), Mumbai-400104

4.	Edweena Real Estate Private Limited	U70102MH2015PTC265384	Office No. 612, B2B, Centre Cabin B, 6th Floor, Bhd. Malad Industrial Estate, Kachpada, Malad West, Mumbai- 400064
5.	Earleen Real Estate Developers Private Limited	U70102MH2015PTC265414	Shop No. 80, HDIL Harmony Mall, Goregaon Link Road, Goregaon (West), Mumbai - 400104